

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH

OA No.870/04

Jabalpur, this the 12th day of October, 2004.

CORAM

Hon'ble Mr.Madan Mohan, Judicial Member

Smt.Kesri Mehta
W/o Late Shri Keemat Raj Mehta
R/o LIG 58, Govind Bhawan Colony
South Civil Lines
Jabalpur.

Applicant

(By advocate Shri R.K.Gupta)

Versus

1. Union of India through
Secretary, Ministry of
Defence, New Delhi.
2. Controller of Defence Accounts
and Pension, Allahabad.
3. Chief Engineer (Pension GP)
Central Command, Lucknow.
4. Garrison Engineer (East)
Jabalpur.

Respondents.

(By advocate None)

O R D E R (oral)

By Madan Mohan, Judicial Member

By filing this OA, the applicant seeks a direction to the respondents to pay 100% amount payable towards DCRG to the applicant forthwith as she has been nominated to receive the said amount.

2. The brief facts of the OA are that the applicant is the mother of the deceased employee late V.K.Mehta who expired on 24th March 2004. The deceased employee nominated the applicant for receiving payment of DCRG amount. Though the deceased employee changed nomination after his marriage, yet he did not change the nomination for the purpose of payment of DCRG amount. However, the respondents are not paying the amount of DCRG ~~to the~~ applicant. Hence this OA.



3. Learned counsel of the applicant submits that the applicant will be satisfied if a direction is given to the respondents to pay the amount of DCRG to the applicant on a fresh representation to be submitted by her.

4. In view of the submission made by the learned counsel of the applicant, the OA is disposed of directing the applicant to make a fresh representation within 10 days from today and if she complies with this, then the respondent ~~No. 3~~ is directed to consider the representation of the applicant within a period of two months from the date of receipt of such representation, along with a copy of this order and the OA.



(Madan Mohan)
Judicial Member

aa.

पृष्ठांकन सं/ओ/न्या..... जल/न्या. दि.....

- (1) राशिप, ...
- (2) आदेश...
- (3) प्रमाण...
- (4) सूचना एवं आवश्यक...

RK Gupta

उप रजिस्ट्रार

Forward
ms
12-10-09.